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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 193/2017 With IA 259/2017 In IA 16/2016 In  
TP No. 120/397-398, 58-59, 235(2), 237(b)/NCLT/AHM/2016 (New)  
CP No. 24/397-398, 58-59, 235(2), 237(b)/CLB/MB/2016 (Old)**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017**

Name of the Company: Alliance Industries Ltd.  
V/s.  
Peoples General Hospital Pvt. Ltd.

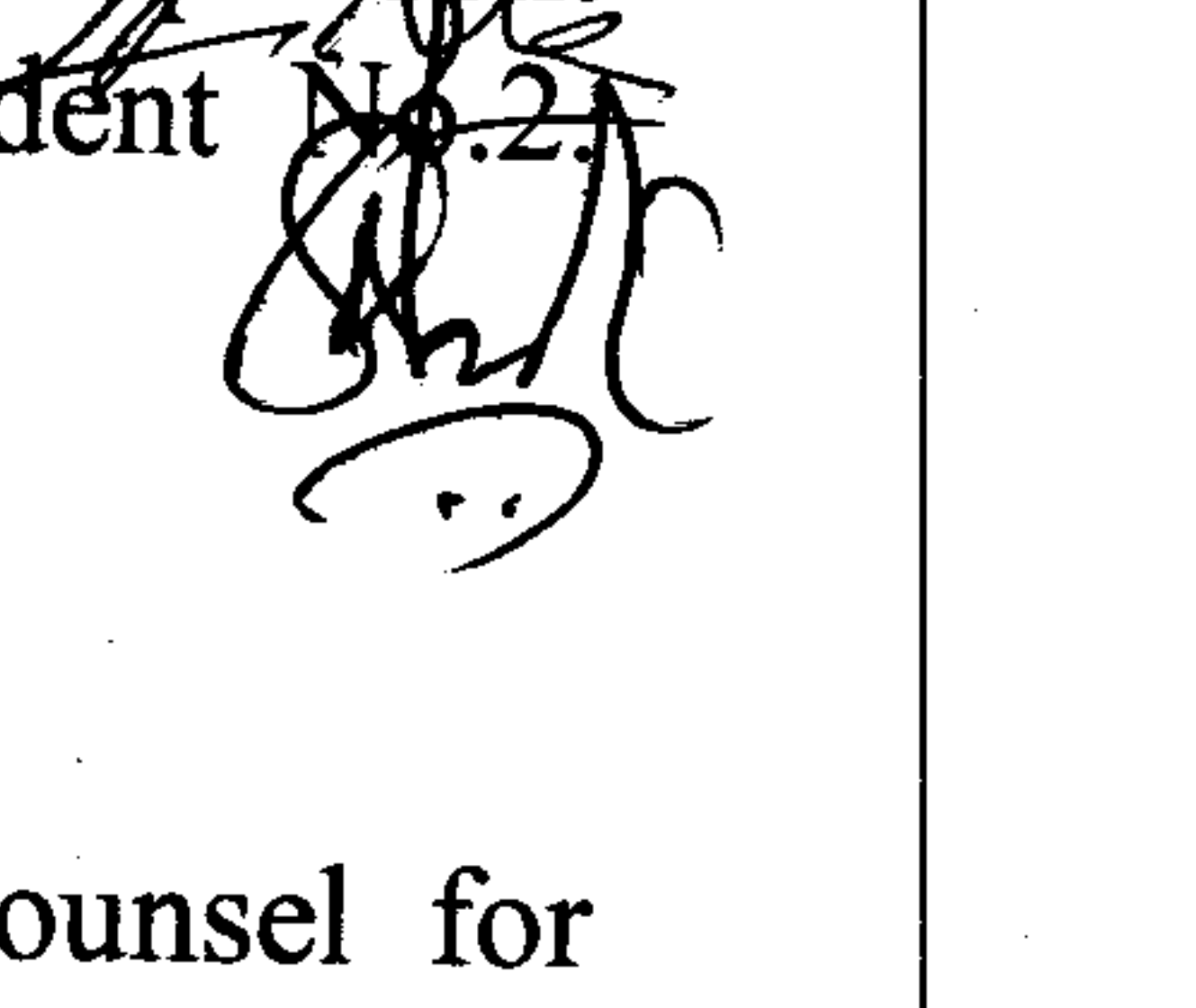
Section of the Companies Act: Section 397-398, 58-59, 235(2), 237(b) of the  
Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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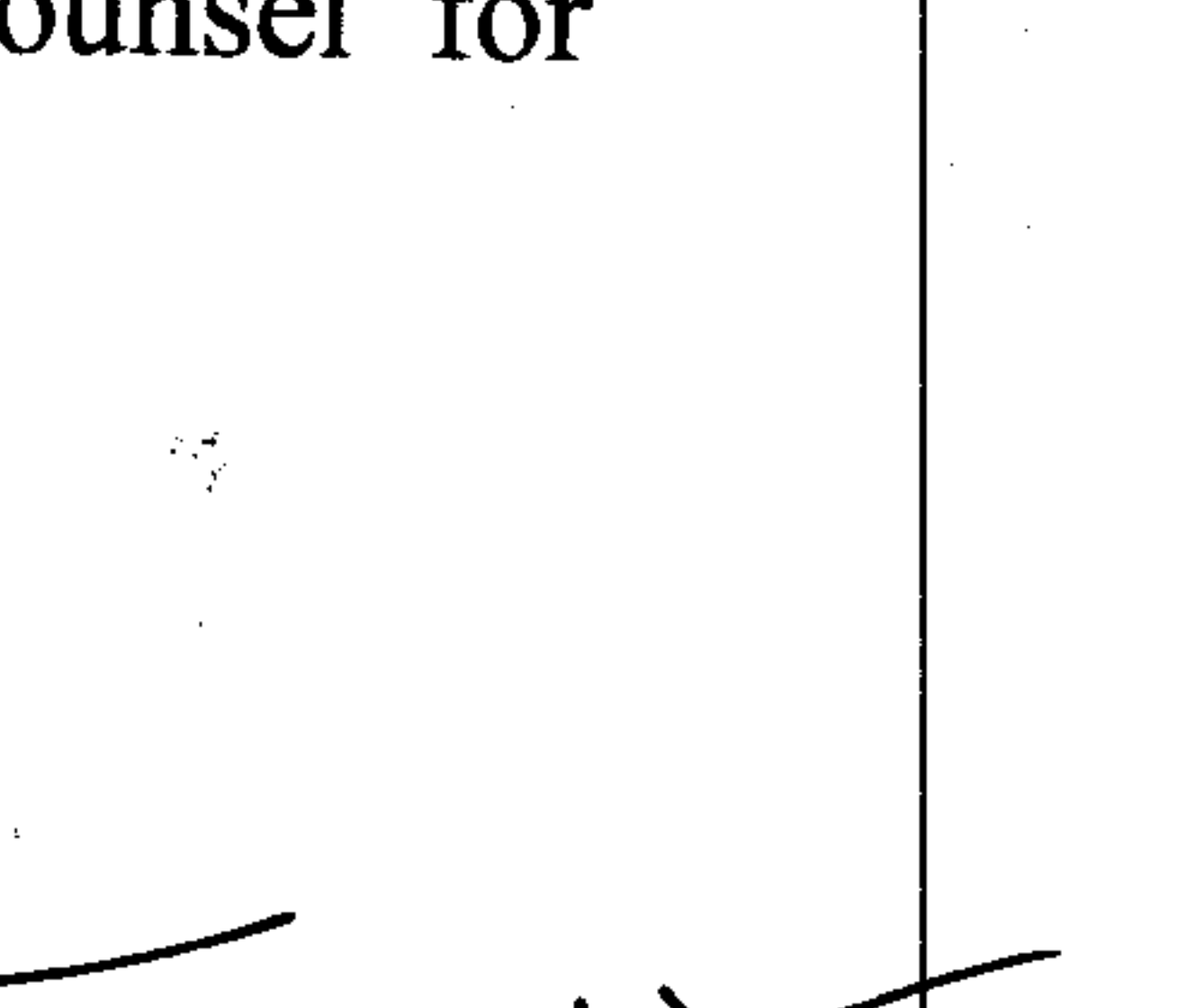
1.	Mr. Hamesh Naidu	Adv.	Org. Petitioner	
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2.	Mr. Kunal. P. Vaishnav	Adv.	"	
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**ORDER**

3.	S.K. Batra	PC Secy	Respondent 1	
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Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Hamesh Naidu  
present for Original Petitioner. Learned PCS Mr. S.K. Batra present for Respondent  
No.1. Learned Advocate Mr. Amalpushp Shrotri present for Respondent No.2.  
Learned Advocate Mr. L.J. Golani present for Respondents.

5.	Amalpushp Shrotri	Advocate	Res. No. 2	
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Reply filed by respondent.

Heard arguments of Learned Counsel for petitioner and Learned Counsel for  
Respondent.

For filing written arguments.

List the matter on 14.12.2017.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 23rd day of November, 2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ORDER**


Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Hamesh Naidu present for Original Petitioner. Learned PCS Mr. S.K. Batra present for Respondent No.1. Learned Advocate Mr. Amalpushp Shroti present for Respondent No.2. Learned Advocate Mr. L.J. Golani present for Respondents.

Reply filed by respondent.

Heard arguments of Learned Counsel for petitioner and Learned Counsel for Respondent.

For filing written arguments.

List the matter on 14.12.2017.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

Dated this the 23rd day of November, 2017.

**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**